

From,

**Rajiv Sharma, HJS,
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad**

To,

**The Director,
Institute of Judicial Training & Research, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow**

No. 493 /JR(S)/2014 Dated: Allahabad: December 22, 2014

**Subject: Regarding nomination for Refresher Training Programme for
Judicial Officers in Ubuntu-Linux Operating System and Libre
Office Writer.**

Sir,

With reference to your letter no. JTRI/Trg./Comp./2460 dated 20.12.2014 on the above subject, I am directed to inform you that Court has been pleased to approve the proposal and nominate the officers mentioned at Lists 'A' for Refresher Training Programme for Judicial Officers in Ubuntu-Linux Operating System and Libre Office Writer scheduled from 05.01.2015 and 06.01.2015 (excluding the suspended officers namely S/Sri Om Prakash-V, Chandra Bhan-III, Gauri Shankar Gupta, Shyamal Mishra & Budh Ram Bansal) at JTRI, Lucknow.

I am further directed to say that Hon'ble Court has been pleased to grant exemption to Sri Chintamani Tiwari, District & Sessions Judge, Ballia, Sri Naresh Jain, District & Sessions Judge, Hardoi, Sri Vinod Kumar Srivastava-III, District & Sessions Judge, Lucknow, Sri Ram Briksh Yadav, District & Sessions Judge, Jhansi and Sri Ram Krishna Upadhyay, Registrar (Judicial) (Selection & Appointment), High Court of Judicature at Allahabad from Refresher Training Programme for Judicial Officers in Ubuntu-Linux Operating System and Libre Office Writer scheduled from 22.12.2014 to 23.12.2014 and nominated for Refresher Training Programme for Judicial Officers in Ubuntu-Linux Operating System and Libre Office Writer scheduled from 05.01.2015 and 06.01.2015 at JTRI, Lucknow.

It is also stated that any other officers who has not yet been imparted the said training programme may be added in the said list.

I am therefore to request you to take necessary steps accordingly.

Yours faithfully

Sd/-

Joint Registrar (Judicial) (Services)

No. 493 (i)/JR(S)/2014 dated: December 22, 2014

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. The concerned District & Sessions Judges Agra, Allahabad, Bahraich, Ballia, Barabanki, Budaun, Gautam Budha Nagar, Ghaziabad, Gonda, Hardoi, Jhansi, Lucknow, Meerut, Pilibhit, Rampur, Raebareli, Ramabai Nagar & Sitapur with the request kindly to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court and also request to kindly inform the officer concerned accordingly and direct them to report at JTRI, Lucknow on the

scheduled date, for participation in the aforesaid training.

3. Sri Ram Krishna Upadhyay, Registrar (Judicial) (Selection & Appointment), High Court of Judicature at Allahabad with the request kindly to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
4. Smt. Poonam, Law Officer (Women), U.P. Rajya Mahila Ayog, Lucknow with the request kindly to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
5. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Joint Registrar (Judicial) (Services)

**Refresher Training Programme for Judicial officers in Ubuntu-Linux
Operating System and Libre Office Writer at JTRI, UP, Lucknow
Duration: 05.01.2015 and 06.01.2015**

Sl. No.	Name of Officer	Designation	Place of posting
1.	Sri A.K. Srivastava-II	District & Sessions Judge	Ghaziabad
2.	Sri Sanjay Harkauli	District & Sessions Judge	Raebareli
3.	Sri Om Prakash-V	Principal Judge, Family Court	Under suspension
4.	Sri Chandra Bhan-III	Addl. District & Sessions Judge	Under suspension
5.	Sri Gauri Shanker Guupta	Addl. District & Sessions Judge	Under suspension
6.	Sri Shyamal Mishra	Civil Judge (SD)	Under suspension
7.	Sri Budh Ram Bansal	Civil Judge (JD)	Under suspension
8.	Smt. Kiran Bala	ACJM	Allahabad
9.	Sri Rakesh Kumar-V	ACJM	Budaun
10.	Sri Sunil Kumar Singh-III	Civil Judge (SD)	Pilibhit
11.	Sri Dharendra Kumar-II	Addl. Civil Judge (SD)/ ACJM	Agra
12.	Smt. Archana Gupta	Addl. Civil Judge (SD)/ ACJM	Meerut
13.	Sri Manish Kumar	Addl. Civil Judge (SD)/ ACJM	Rampur
14.	Smt. Poonam	Law Officer (Women) UP Rajya Mahila Ayog	Lucknow
15.	Sushri Shraddha Tiwari	Spl. Judl. Magistrate (Air & Water Pol)	Lucknow
16.	Sri Lokesh Kumar	Civil Judge (JD)	Kaisarganj at Bahraich
17.	Smt. Shweta Srivastava	Judicial Magistrate	Barabanki
18.	Smt. Noori Ansar	Addl. Civil Judge (JD)	Gonda
19.	Sri Amar Singh	Addl. Civil Judge (JD)	Budaun
20.	Sri Nitin Pandey	Judicial Magistrate	Allahabad
21.	Sri Madhur Avasthy	Addl. Civil Judge (JD)	Ramabai Nagar
22.	Smt. Poonam Pathak	Judicial Magistrate	Allahabad
23.	Smt. Bushra Adil Rizvi	Judicial Magistrate	G.B. Nagar
24.	Smt. Suneeta Sharma	Judicial Magistrate	Ramabai Nagar
25.	Smt. Ritu Nagar	Addl. Civil Judge (JD)	Sitapur
26.	Smt. Nutun Kumari	Addl. Civil Judge (JD)	Bahraich
27.	Sri Chintamani Tiwari	District & Sessions Judge	Ballia
28.	Sri Naresh Jain	District & Sessions Judge	Hardoi
29.	Sri Vinod Kumar Srivastava-III	District & Sessions Judge	Lucknow
30.	Sri Ram Briksh Yadav	District & Sessions Judge	Jhansi
31.	Sri Ram Krishna Upadhyay	Registrar (Judicial) (Selection & Appointment), High Court	Allahabad